

CSS as on 1st January, 1983 and 1st January, 1984, respectively; and

(f) if APS for the same has not been fixed, the reasons therefor and steps being taken or proposed to be taken to streamline the procedure?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):**  
(a) to (d) A copy of the instructions/guidelines for fixing the Authorised Permanent Strength of decentralised grades of the Central Secretariat Service, Central Secretariat Stenographers' Service and Central Secretariat Clerical Service issued vide Department of Personnel and Administrative Reforms O.M. No. 21/13/75-CS(I) dated the 29th March, 1976 is annexed. [See Appendix CXXXI, Annexure No. 38.] The guidelines contained in these instructions are also being followed in fixing the Authorised Permanent Strength of Grade I and Selection Grade of C.S.S. to the extent they are relevant to these grades.

(e) and (f) The APS for Grade I is fixed annually and for Selection Grade it is fixed triennially as on 1st May of the relevant year. The APS in respect of Grade I and Selection Grade of the C.S.S. as last fixed on 1st May, 1983 and 1st May, 1981 respectively was 578 and 126. Action has already been initiated to fix the APS for these two grades as on 1st May, 1984 and the existing procedure does not need any streamlining.

**Commando Force in the Delhi Police**

1740. SHRI VISHWA BANDHU GUPTA:

SHRI BHAGATRAM MANHAR:

SHRI KAMALENDU BHAT-TACHARJEE:

SHRI GHULAM RASOOL KAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a commando force has been recently added to the Delhi Police force;

(b) if so, the number of personnel enrolled and trained in the said force; and

(c) the specific tasks for which they are likely to be utilised?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):**  
(a) and (b) Approval has been conveyed for setting up a Commando Force from within the existing strength of the Delhi Police. The Force shall have a strength of 150 personnel, and majority of them have already received training.

(c) The Commando Force is to be utilised for VIP security and for dealing with anti-terrorist activities, whenever necessary.

**Redressal of Public Grievances in Delhi**

1741. SHRI VISHWA BANDHU GUPTA:

SHRI BHAGATRAM MANHAR:

SHRI KAMALENDU BHAT-TACHARJEE:

SHRI GHULAM RASOOL KAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi Administration is experimenting with a new way of redressal of public grievances and to improve existing public facilities in selected localities in the Capital;

(b) if so, what are the details thereof; and

(c) the localities which have been selected for the same and the criteria followed in selection of the localities for the same?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):**  
(a) Yes, Sir.